

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 976 OF 2018 IN
APPEAL NO. 39 OF 2017 &
IA NOS. 94, 95, 187 OF 2017 & 975 OF 2018**

Dated: 31st October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Reliance Gas Transportation Infrastructure Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. N. Venkataraman, Sr. Adv.
Mr. Gaurav Mitra
Mr. Vishnu Sharma
Ms. Rashmita Roychoudhury

Counsel for the Respondent(s) : Ms. Sonali Malhotra

ORDER

Heard learned counsel for the parties.

Order is reserved.

**(B.N. Talukdar)
Technical Member (P&NG)**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**